



**F. No. 18-02/GA/2019-FSSAI**  
**FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA**  
**MINISTRY OF HEALTH AND FAMILY WELFARE**  
**3RD FLOOR, FDA BHAWAN, KOTLA ROAD,**  
**NEW DELHI-110002**

Dated, the 21<sup>st</sup> Feb, 2020

**TENDER NOTICE**

**INVITING BIDS FOR SPRUCING UP AND MISC WORK OF FDA BHAWAN KOTLA ROAD, NEW DELHI-110002**

Food Safety and Standards Authority of India invites sealed Tenders from the experienced and well established bidders for carrying out the sprucing up i.e. painting/whitewashing with minor repair works and other misc interior works and services required to be carried out at FDA Bhawan Premises located at Kotla Road, New Delhi-110 002 in compliance of terms and conditions stipulated in the tender document.

02. The tender document is available on the FSSAI website as well as on CPP Portal. The duly filled in Tender Document with relevant supporting documents may be submitted on or before **16<sup>th</sup> March, 2020 by 1100 hrs** addressed to Asstt Dir (GA), FSSAI, 3<sup>rd</sup> Floor, FDA Bhawan, Kotla Road, New Delhi 110002 along with Demand Draft/Pay Order for Rs. 2,50,000/- (Rupees Two Lakh Fifty Thousand only) (Non-bearing interest) as Earnest Money Deposit (EMD). The tender fee is Rs. 500/- payable in cash/by demand draft/banker's Cheque. The Demand Draft /Pay order towards EMD and / or tender fee should be in favour of Senior Accounts Officer, FSSAI payable at New Delhi.

03. Tender document (non-transferable) containing detailed specifications, terms & conditions can also be obtained from FSSAI HQ, GA Division, 3<sup>rd</sup> Floor, FDA Bhawan, Kotla Road, New Delhi-110 002 on any working day during 1000hrs to 1600hrs by paying tender fee by draft/pay order/cash. Alternatively, the tender document can be downloaded from FSSAI's **website: [www.fssai.gov.in](http://www.fssai.gov.in)** or **through CPP Portal [www.eprocure.gov.in/epublish/app](http://www.eprocure.gov.in/epublish/app)**.

**Address for communication:** Asstt Dir (GA), Food Safety and Standards Authority of India (FSSAI), 3<sup>rd</sup> Floor, FDA Bhawan, Kotla Road, New Delhi. -110002

**ASSTT DIRECTOR (GENERAL ADMINISTRATION)**  
**FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA**



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**NEW DELHI-110002.**

**Dated, the 21<sup>st</sup> Feb, 2020**

**INVITING BIDS FOR SPRUCING UP AND MISC WORK OF FDA BHAWAN KOTLA**  
**ROAD, NEW DELHI-110002**

1. This Request for Proposal (RFP) is divided into Five Parts as follows:
  - (a) **Part I** – Contains General Information and Instructions for the Bidders about the RFP such as the time, place of submission and opening of tenders, Validity period of tenders, etc.
  - (b) **Part II** – Contains essential details of the works/services required, such as the Technical Specifications, Work Completion Period, Mode of Carrying out the required works/services/supply of items/material and Consignee details.
  - (c) **Part III** – Contains Standard Conditions of RFP.
  - (d) **Part IV** – Contains Special Conditions applicable to this RFP and which will also form part of the contract with the successful Bidder.
  - (e) **Part V** – Contains Evaluation Criteria and Format for Price Bids.
2. This RFP is being issued with no financial commitment and the FSSAI reserves the right to change or vary any part thereof at any stage. FSSAI also reserves the right to withdraw the RFP, should it become necessary or considered appropriate at any stage without assigning any reason there-for.

**PART I – GENERAL INFORMATION**

1. **Last Date and Time for Depositing the Bids.**     **16<sup>th</sup> March, 2020 by 1100 hrs.**

The sealed Bids, both Technical and Financial should be deposited/reach by the due date and time. The responsibility to ensure this lies with the Bidder.

2. **Manner of Depositing the Bids.** Sealed Bids should be either dropped in the Tender Box earmarked for the purpose at 3<sup>rd</sup> Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 or sent by post at the address given above so as to reach by the due date and time.

Late tenders will not be considered. No responsibility will be taken for postal delay or non-delivery/ non-receipt of Bid documents.

3. **Time and Date for Opening of Bids.** Sealed Bids received by the due date/time will be opened at **1200 hrs on 16<sup>th</sup> March, 2020**. If due to any exigency, the due date for opening of the Bids is declared a closed holiday, the Bids will be opened on the next working day at the same time or on any other day/ time, as intimated by the FSSAI.

4. **Location of the Tender Box:** 3<sup>rd</sup> Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002.

5. **Place for Opening of Bids.** Bids will be opened in the Conference Room, 3<sup>rd</sup> Floor, FDA Bhavan, FSSAI HQ, Kotla Road, New Delhi - 110 002. The Bidders may depute their representatives, duly authorized in writing, to attend the opening of Bids on the due date and time. This event will not be postponed due to non-presence of bidder's representatives due to any reason. Please note that only the Technical Bid would be opened on the time and date mentioned above. The schedule for opening of Financial Bid will be intimated after acceptance of the Technical Bid. Commercial/Price Bid of only those firms will be opened, whose Technical Bids are found compliant/suitable after Technical Evaluation is done.

6. **Submission of Bids.** Bids should be forwarded by Bidders under their original memo/letter pad, inter-alia, furnishing details like GST Regn. Number, PAN Number, ESI/PF Regn numbers, Bank address with NEFT Account details, etc and complete postal & e-mail address of their office. The following aspects are to be kept in mind by firms/companies while submitting their bids:-

(a) Bids against this RFP are required to be submitted, as stated above, under a two-bid system as per the technical requirements indicated in **Part –II of this RFP**. The technical bids are to be accompanied with requisite EMD and other related supporting documents.

(b) Bids are to be submitted in separate sealed covers/envelopes containing sealed technical and financial bids. Bids are to be duly marked with the title as '**Technical Bid for Sprucing Up and Other Misc Works in FDA Bhawan**' or '**Financial Bid for Sprucing Up and Other Misc Works in FDA Bhawan**'. The Master Cover in which the Technical and Financial bids are to be enclosed needs to be labelled with the Title of RFP i.e. '**Bid for Sprucing Up and Other Misc Works/Services in FDA Bhawan**'.

(c) Financial bids of only the technically qualified bidders would be opened/considered and no representation or contention in this regard shall be entertained.

7. **Clarification of RFP.** Bidders may seek clarifications in writing regarding this RFP document within one week of issue of RFP. FSSAI shall respond in writing to any such request for clarifications and all such clarifications shall be posted on the official website of FSSAI i.e. [www.fssai.gov.in](http://www.fssai.gov.in). It is recommended that all bidders physically inspect the venue for the proposed work and services to get an accurate estimation of the requirements, prior to submission of their Bids.

8. **Pre-Bid Conference.** A pre bid meeting will be held on **27.02.2020 at 11 AM** in the office of Food Safety and Standards Authority of India at 3<sup>rd</sup> Floor, FDA Bhawan, Kotla Road, New Delhi -110 002, to clarify issues and to answer queries on any matter pertaining to the bid that may be raised. The bidders willing to attend the pre-bid conference are requested to inform the FSSAI beforehand in writing or through email. They may also bring their queries in writing which could also be sent through email not later than two days before the scheduled date of pre-bid meeting. The bidders are requested to examine the Qualifying and Technical requirements of the Bid Documents so as to avoid any confusion/scope of not adhering to fulfilling the required conditions and submission of supportive documents along with the bid. In case bidders choose to offer or suggest with better features/specifications/design etc; and concept/material to be used the same shall be discussed by the bidders in the pre-bid meeting and bidders shall also clearly spell out the advantages and superiority of taking such deviations, if they considered it more appropriate and necessary for betterment of the proposed work. The documentary evidence for offering such suggestions with justification shall have to be submitted to FSSAI during the pre-bid meeting. Based on FSSAI acceptance of any suggestions, a bidder will submit his offer and will not be allowed to raise any further suggestion of technical or other nature at the time of submission of technical offer or later. Minutes of pre-bid conference/meeting, including the text of the queries raised and the responses/suggestions given, together with any responses prepared after the meeting, will be apprised without delay to all purchasers of the bidding documents and/or published on fssai official website. Any changes which may become necessary as a result of pre-bid meeting may be made by the FSSAI exclusively through the issue of an addendum and not through the minutes of the pre bid meeting. **It may be noted that non attendance of a bidder at the pre bid meeting is purely voluntary and will not disqualify a bidder.** The maximum number of participants from an applicant, who chooses to attend the Pre-Bid Conference, shall not be more than two. The representatives attending the Pre-Bid Conference shall bring with them an authority letter, duly signed by the authorised signatory of his/her Organisation.

9. During evaluation and comparison of bids, the FSSAI may, at its discretion, ask the bidder for a clarification offered. No post-bid clarification on the initiative of the bidder will be entertained.

10. **Validity of Bids.** The Bids should remain valid for a period of **120 days** from the last date of submission of the Bids.

11. **Earnest Money Deposit.** Bidders are required to submit Earnest Money Deposit (EMD) for an amount of **Rs.2,50,000/-** (Rupees Two Lakh Fifty Thousand Only) along with their bids. The EMD may be submitted in the form of an Account Payee Demand Draft, Fixed Deposit Receipt, Banker's Cheque from any of the public sector banks or a private sector bank authorized to conduct government business. The EMD should be valid for a minimum period of forty five days or more from the date of last date of bid submission. EMD of the unsuccessful bidders will be returned to them at the earliest after expiry of the final bid validity and latest on or before the 30<sup>th</sup> day after the award of the contract. The EMD of the successful bidder would be returned, without any interest whatsoever, after the receipt of Performance Guarantee from him as provided in part-IV of this RFP. The EMD will be forfeited if the bidder withdraws or amends/impairs or derogates from the tender in any respect within the validity period of their tender.

12. **Rejection of Bids.** Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected. Bids not submitted as per prescribed format will also be rejected.

## **PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED**

**Introduction.** FSSAI, a statutory organization under the Ministry of Health & Family Welfare intends to carry out the white washing/paint/misc repairs and supply of various furniture items and their installation as per given specifications/design in its premises located at FDA Bhawan and adjoining premises. Detailed scope of work and schedule of tentative quantities for the said works/services are appended below.

### **1.0 Scope / Description of Work**

The office of FSSAI and CDSCO are located in FDA Bhawan, Kotla Road, New Delhi. The building has Ground + Four Floors and therefore has the height of approx 75ft. This office intends to get the FDA Bhawan spruced up by getting the paint work, whitewashing, minor repairs done on outer walls of the building and its boundary wall. The work involves removal of patches, applying one or more coats of water thin cement primer of reputed brand with ISI mark on wall surface. Thereafter, JK/Birla make wall putti is to be applied on entire cemented wall surface and repairing with Plaster of Paris (gypsum anhydrous) and then wall painting with weather proof emulsion paint make Asian Paints, Nerolec or equivalent brand to give smooth finish in required color/shade water thinnable cement primer. Wall painting with plastic emulsion paint of approved brand & manufacturer to give an even & smooth finish in required colour or shade as per the directions of the concerned officials of FSSAI. Where-ever the walls are damaged due to seepage/water leakage etc; that area plaster need to be removed and re-plastering repairs with cement mortar in ratio 1:4 (1cement: 4 fine sand) in thickness of 12 to 15mm including lifting materials are to be carried out from ground floor to 4th floor/top level. In addition the furniture and fixtures as per approved design are to be supplied and installed in adjoining CHEB Building premises at GF and renovation of office accommodation of some senior officials. The detailed item-wise description is given below for reference:

### **SCHEDULE OF QUANTITIES FOR SPRUCING FDA BHAWAN & BOUNDARY WALLS FROM ALL SIDES ALONG WITH PAINTING & POLISHING WORK INSIDE THE PREMISES AND MISC INTERIOR WORKS/SERVICES**

S.No.	Item wise Work Description	Unit	Qty
1	Centering & shuttering (scaffolding) including strutting, propping etc. and removal of form for dismantling of damaged plaster, repairs to plaster, painting & finishing works.	Sqm	150
2	Brick work in burnt clay FPS bricks of class designation 7.5 in Superstructure above plinth level up to floor V level in all size in cement mortar 1:6 (1 cement 6 coarse sand)	Cum	0.5

3	12mm cement plaster of mix 1:6 (1 cement : 6 fine sand )	Sqm	250
4	15mm cement plaster of mix 1:6 (1 Cement:6 coarse sand)	Sqm	250
5	Applying one coat of water thinnable cement primer of approved brand & manufacturer on wall surface on old work.	Sqm	5000
6	Providing & applying white cement based putty of average thickness 1mm of approved brand & manufacturer over the plastered wall surface to Prepare the surface even & smooth complete	Sqm	1200
7	Finishing walls with premium acrylic smooth exterior paint with silicone Additives of approved shade, two or more coats applied @ 1.43ltr /10sqm Over and including priming coat of exterior primer applied @ 2.2kg/10sqm	Sqm	6500
8	Painting with acid proof paint of approved brand and manufacturer of required Colour to give an even shade, two or more coats on old work	Sqm	600
9	Wall painting with acrylic emulsion of approved brand & manufacturer To give an even shade, two or more coats on old work.	Sqm	1500
10	Painting with synthetic enamel paint of approved brand & manufacturer To give an even shade, two or more coats on old work.	Sqm	200
11	Dismantling old cement plaster or skirting raking out joints and cleaning The surface for plaster including disposal of rubbish to the nearest dumping Location provided by the client within 50m lead.	Sqm	500
12	Disposal of rubbish/malba/similar unserviceable materials, dismantled or waste materials by mechanical means inclusive of loading, transporting, unloading to approved municipal dumping ground or as directed by the concerned officer. All load to lift.	cum	30
13	Repairs to plaster to existing walls with cement mortar in ratio 1:4 ( 1 cement : 4 fine sand ) to internal walls in thickness 12to 15mm including lifting materials from ground floor to 4th floor level.	sqm	20
14	Removing old existing acrylic paint, distemper, water proofing cement paint, By scrapping, sand papering & preparing the surface smooth including necessary Repairs to scratches etc. complete.	Sqm	4500
15	Providing and laying integral cement based treatment for water proofing on Porch horizontal surface at all level structures as directed and consisting of :	sqm	120
	(i) Ist layer of 22 mm to 25 mm thick approved and specified rough stone slab over a 25 mm thick base of cement mortar 1:3 (1 cement : 3 coarse sand) mixed with water proofing compound conforming to IS:2645 in the recommended proportion over the leveling course (leveling course to be paid separately). Joints sealed and		

	grouted with cement slurry mixed with water proofing compound.		
	(ii) 2nd layer of 25 mm thick cement mortar 1:3 (1 cement: 3 coarse sand) mixed with water proofing compound in recommended proportions.		
	(iii) Finishing top with stone aggregate of 10 mm to 12 mm nominal size spreading @ 8 cu dm/sqm thoroughly embedded in the 2nd layer USING KOTA STONE		
	Using rough Kota stone		
16	Providing & replacing the two vertical stag lines with new UPVC pipelines of 100mm dia with UPVC with required all fittings and connecting them to the existing nearest disposal trap of the above floors and then dropping them into new gully trap and laying horizontal lines from/or on/or of new gully traps upto the nearest existing Manhole. This would be done after removing of old existing CI Pipes & fittings. Waterproofing coating after removal of affected / damaged plaster and then providing & applying new plaster on the walls & areas complete including scaffolding and the cleaning of existing Manholes and sewer lines and dispose the same. This is very specific & nothing extra would be payable for this.	Job	LS
17	Providing & placing wooden box cover for fire extinguishers in size 18"x12"x36" height made out of 18mm ply of Green or equivalent make with laminate of Merino or equivalent make duly pasted with adhesive on all inside & outsides in required colour/ shade, with frameless glass door on Stainless steel fitting with push button type door catcher and nob as per sample to fixed over the walls as per direction of concerned officer.	Nos.	10
18	Barricading & Safety measures, covering & protection material to existing floors, walls, glass facades and finishes	Job	L.S.

19	<p>Supplying and installation of modular computer work unit of dimension up to 1200mm (W) x 600mm (D) x 760mm (H) with a 50mm thick panel on three either of total ht 1300mm. or as per design supplied. A variation of + - 150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of A class prelaminated particle board (of different thicknesses as per requirement of the design) finished in machine pressed laminate color as decided by buyer. The side and rear, 1300mm high partition panel of 50mm width, made up of multiple layers of prelaminated particle board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination of walnut &amp; maple colour or as decided by buyer. The unit shall have a cabinet / drawer unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer. The flat edges shall be sealed with 2mm thick PVC beading/taping. The unit shall be complete in all respect including making space &amp; provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc. all complete.</p>	Nos	23
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20	<p>Providing and fixing file storage cabinets of ht. 2130mm x 950mm (width) (maximum depth 450mm), made up of A class particle board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by OIC / matching to the adjoining work stations). A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate –off white colour or matching to the exteriors. A-class teak wood / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset/harrison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required</p>	Sqm	4
21	<p>Providing and fixing file/storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by OIC / matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required in minimum 500mm depth</p>	Sqm	45

22	<p>Providing and fixing in position teak veneer ply / 1.0mm laminate paneling made out of frame work of 50 x 38mm thick hard wood section fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability including applying pink wood primer. The paneling consists of 12mm commercial ply with 4mm thick teak veneer or 1mm laminate, teak veneer if used to be melamine polished and all frame of wood work to be properly bolted with fasteners including one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official.</p>	Sqm	5
23	<p>Providing &amp; fixing double skinned fixed partitions wall wherever required, fabricated out of 65mmx50mm Champ wood frame as horizontal &amp; vertical sections @ 600mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions of the officer in charge. Double skin partition to be raised upto a height of 1300mm from the floor and the rest of the height upto ceiling height to be enclosed with 12mm thick toughened glass factory made duly edge polished &amp; finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 75mm x 65mm thick wooden sections claded with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak wood beadings &amp; moldings or as per design.</p>	sqm	25

24	<p>Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyster + 33% Viscose), ( color and texture as decided by engineer in charge) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of moulded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece arm rests shall be made of black integral skin polyurethane with 50-70 A Hardness and reinforced with M.S. insert. The arm rests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement.</p>	Nos	23
25	<p>Providing &amp; fixing 12mm thick factory made toughened glass of saint-gobain or equivalent make for doors / fixed partitions in all sizes &amp; shapes with all required cuts &amp; holes for stainless steel patch &amp; lock fittings, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings, Steel patch fittings, locks, handles all complete without floor machine.</p>	sqm	10
26	<p>Providing &amp; fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved shape &amp; design and pattern as per the drawing supplied or as per the instructions of the buyer.</p>	sqm	30
27	<p>Polishing with melamine matt polish on new wood work in required colour/wooden shade with all required base materials as per specifications and finally applying two coats of melamine matt clear spray with spray gun to achieve high glass melamine, finished in all complete as per directions of the buyer.</p>	sqm	50

28	Supply and placing in position main officer desk/table of the specification of size 1800(w)mmX900(d)mmX750(h) mm.The table top shall be minimum 18mm or more thick in laminate finish with 1mm thick designer pasting all sides as per design complete in all respect including all required hardware like locks and accessories. The material shall be as per ISI specifications and as per direction of officer in charge.	No	4
29	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.		
	(a) Oaken Glow ( officer cabins )	Sqm	40
	(b) View Max screen	Sqm	30
30	<p>Providing and Supplying of ergonomically designed fabric upholstered high back Executive revolving chair. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m<sup>3</sup> polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m<sup>3</sup>. The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concerned official). The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass -filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load.</p> <p>NOTE: The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concerned official) Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material used should be of relevant ISI specification and as approved by the concerned officer.</p>	No	12
31	Providing & supplying black low back revolving chairs. The under structure should be made of tubular cantilever type. MS ERW tube black powder coated. The chair shall be supplied with fabric / leatherette of approved ISI make and shade for seat & back. The dimensions of the chair should be overall height 890mm max and should be of best in class with 2 yrs on site warranty for Hydraulic system	Nos	20

	and other accessories etc.		
32	Providing & pasting imported graphic designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete in Rooms at 3 <sup>rd</sup> and 4 <sup>th</sup> Floors as per approved design by concerned officer.	Sqm	35
33	Providing & supplying designer sofa sets in various sizes & shapes as per the design, photo and drawings issued or approved by the concerned officer in specified sizes and shapes with or without arm assembly consisting of a fabricated inner frame assembly with foam density 45mm which provides strength as well as comfort. Complete moulded backrest assembly is covered with replaceable fabric.		
	(i) Sofa as per above specifications With Arm	Nos of Seats	5
	(ii) Sofa as per above specifications Without Arm	Nos of seats	10
34	Supply and installation of Side Tables with high Quality teak wood with laminated top. Material used should be of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be upto max - 1200mm(W)x500mm(D)x750mm (H) NOTE: The side/corner table & centre table should be from the same model/alike.	Nos	3
35	Supply, Installation, Testing and commissioning of Surface LED Lights Complete - 12 watts capacity of make Philips/Syska or equivalent complete including connections to the available electrical point	Nos	10
36	Supply, Installation, Testing and commissioning of Surface LED Lights Complete - 18 watts capacity of make Philips/Syska or equivalent complete including connections to the available electrical point	Nos	10
37	New electrical work as per drawings for tables & work stations, providing new electrical points, LAN network points, using new 25mm pvc conduits, modular boxes, wiring in required gauge of Polycab/Havells or equivalent make and sub main wiring upto the nearest SDB and CAT-6 cable for LAN/Network (9U Rack, Jack Panels, I/O box, network switches etc) and Intercom/telephone connections with connectors/telephone instrument connection points in Lump Sum Complete ready to use.	Sqm	150

38	Supply of custom made corner table: The table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing. Material used should be of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 550mm (W)x 550mm(D)x425 mm (H)	Nos	2
39	Supply and placing in position joining table of the specification/size 1200(w)mmX600(d)mmX750(h)mm with top panel thickness of min 18mm or more thick with 1mm designer laminate pasted on all sides with storage capacity 450mm deep partition. The material shall be as per manufacture's specifications / 18mm ply ISI mark and as per direction of officer.	Nos	3
40	Supply and placing in position back unit with top panel thickness of min 18mm or more using BWP Ply or Board. The door panels and all other panels should be 18 mm thick with 1mm designer laminate pasted on all sides. The handles shall be of metal. The material shall be as per manufacture's specifications / 18mm ply ISI mark and as per direction of officer as per given below the sizes:-		
	(i) 1800(w)mmX470(d)mmX750(h)mm	Nos	1
	(ii) 900(w)mmx470(d)mmx750(h)mm	Nos	1
41	Supply and placing in position centre table of the specification/size 900mmX550mmX425mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut roller design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	1

42	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green / century or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied. Double skin partition to be raised upto a height of 1300mm from the floor and the rest of the height upto ceiling height to be enclosed with 6mm thick glass factory made duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections claded with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.	sqm	35
43	Providing & fixing 6 mm float glass of saint gobain or equivalent make for existing windows	sqm	4
	Float glass panes of thickness 6 mm fixing in window		
44	Providing & fixing new electrical points wherever required including fixing PVC pipe from the nearest available existing point upto the new connections with wires (Make Havells, Finolex or equivalent with Switch/Socket 15Amp (Make Roma or equivalent)	nos	18
45	Providing & fixing new office table made out of 18mm BWP ply with 1.0mm laminate on all sides with required hardware as per design in size 30"x43"x27"	nos	1
46	Providing & fixing new Book Rack in S-shape made out of 10mm BWP ply with 1.0mm laminate on all sides with required hardware as per design & size	nos	2
47	Providing & fixing designer view cutter screen on the entry door of room no.419A made out of BWP ply laminate pasted on all sides with 75mm thick frame on all sides and CNC cutting on CNC machine as per design	sqm	1.5
48	Providing & fixing foot rest /printer platform below the officer table made out of 18mm BWP ply with laminate pasted on all sides, as per design & size	nos	4

49	Providing & fixing book rack in officer cabins made out of 18mm BWP ply with laminate on all sides duly fixed with 10mm thick toughened glass shelves complete as per design and size upto 2100mmx600mm with 300mm depth	nos	1
50	Providing & fixing 12mm thick toughened glass of SAINT Gobain or equivalent make with edge polish and chamfering on all sides or as per the site conditions in required size and shape to be used as a table top.	sqm	6
51	SITC of Smart LED TV - 55"of Samsung/LG/Sony/Panasonic or equivalent in full HD display with pixel pitch of minimum 0.693 x 0.693mm HDMI x 3 Mini D-sub 15 pin x1, component video RCA x1, composite video RCA x 2, RCA pin (L/R) x2, 3.5mm diamtere sterio jack x 2, USB x1, (image, audio, video) SD card x1,	nos	1
52	SITC of Smart LED TV - 55"of Samsung/LG/Sony/Panasonic or equivalent in full HD display with pixel pitch of minimum 0.693 x 0.693mm HDMI x 3 Mini D-sub 15 pin x1, component video RCA x1, composite video RCA x 2, RCA pin (L/R) x2, 3.5mm diamtere sterio jack x 2, USB x1, (image, audio, video) SD card x1,	nos	4
53	Providing & fixing outdoor furniture in metal tubes with powder coat or chrome plating completely covered with Wicker material in water proof ( all weather type) in required colour and design. Set of One table with Four chairs each	Set	3
54	Providing & fixing all weather heavy duty umbrella in 3.00m size (Patio Design) UV resistant, water proof with heavy stone base with open & close facility.	nos	3
55	Providing & fixing Cement / Plastic Pots (Gamla) size upto 18" including earth filling, manure, fertilizer, required plants upto 60" height including labour and transportation complete	nos	40
56	Providing & fixing Cement / Plastic Pots (Gamla) size upto 24" including earth filling, manure, fertilizer, required plants upto 60" height including labour and transportation complete	nos	20
57	Providing & fixing new designer plants as per the horticulture design in various sizes, shapes & colours including earth filling, manure, fertilizer, required plants including lifting labour and transportation complete	nos	180
58	Providing & fixing acrylic material awning on the open terrace of the gym area complete including labour & fixing materials in MAC or equivalent make	sqm	7



59	Providing & fixing MS gate in required size, shape and design at the boundary wall of the creche area made out of 50mm x 25mm heavy gauge MS tube with proper arrangements to bolt and lock duly coated with red-oxide primer	sqm	1.75
60	Providing & fixing hard wood frame in section 50mmx50mm duly coated with pink primer with Stainless steel legs and claded all round boxing with 18mm WPC board in size 900mm x 900mm and length for the Eat Right India letters platform	mtr	12
61	FPR / polycarbonate translucent sheets 8-10mm thickness with edge profile if required for covering of the guard area outside the creche entrance over MS frame work in required sections as per the design / drawing supplied.	sqm	1.8
62	Providing and laying flamed finish Granite stone flooring in required design and patterns, in linear as well as curvilinear portions of the building all complete as per the architectural drawings with 18 mm thick stone slab over 20 mm (average) thick base of cement mortar 1:4 (1 cement : 4 coarse sand) laid and jointed with cement slurry and pointing with white cement slurry admixed with pigment of matching shade including rubbing, curing and polishing etc. all complete as specified and as directed by the Officer-in-Charge : Flamed finish granite stone slab Jet Black, Cherry Red, Elite Brown, Cat Eye or equivalent.	sqm	1
63	Providing and Fixing Partition upto the height as per requirement using GI Section frame work and 6mm thick cement fibre board on single sides duly finished with mesh and taping on all joints including MS Frame cutting welding painting etc. All complete ready to use finish for covering AC pipes along the metal staircase towards gym	sqm	5.6
64	SITC of 100 watts water tight LED lights of Phillips/Wipro/Leolux or equivalent make to be fixed on existing MS poles at the Badminton court	nos	4
65	Providing & fixing new lockers in the gym area made out of 18mm BWP duly laminated from all sides as per size and design	sqm	9
66	Providing & fixing 5mm thick extra clear mirror on gym walls as Glass penelling pasted with silicon on 12mm thick BWP play dule fixed with screws, complete including labour, ply, mirror and pasting fixing materials	sqm	8

67	Providing and placing on ground polyethylene water storage tank ISI: 12701 marked with cover and suitable locking arrangement and making necessary holes for inlet, outlet and overflow pipes but without fittings and the base support for tank for rain water harvesting arrangement	nos	1
68	SITC of 20 watt LED Tube Lights (wall mounted surface in 1200 mm size) of Phillips/Wipro/ Leolux or equivalent make, all complete including wiring/switches	nos	50
69	Providing and supply Yoga Mat (Standard Size) upto 8-10mm thickness in various colours.	nos	40
70	The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer.	nos	1
	Approx. Size shall be - 900mm (L)x 450mm(w)x 425 mm (H) (min)		
	NOTE: The side table & centre table should be from the same model/alike.		
	Specification for Partitions:		
71	Providing & fixing overhead filing storage cabinets in various rooms made out of 18mm BWP ply of Green/Century or equivalent make with 1.0mm laminate on all sides and required hardware and depth upto 350mm	sqm	10
72	Providing & fixing aluminium sliding window duly anodized or powder coated in required colour/shade in two/three track as required at an existing location complete with glass	sqm	3
73	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per direction	no	3
74	Providing & fixing overhead filing storage cabinets in various rooms made out of 18mm BWP ply of Green/Century or equivalent make with 1.0mm laminate on all sides and required hardware and depth upto 500mm	sqm	2
75	Providing & fixing Stainless steel frame as a back drop for the CEO conference chair with arrangement for sliding media material complete with sheets in heavy gauge and buffing polish complete	each	1

76	Providing & fixing M.S. shed fixed with Metro metacolor sheets and with MS frame work duly painted and fixed along the boundary wall of canteen and Bal Bhawan boundary wall	sqm	6
77	SITC of 100 watt LED lights of Phillips/Wipro/Leolux or equivalent make to be fixed on the main gate at 30' high existing pole with the help of Crane using all protection and safety measures	each	4
78	SITC of Armoured cable of Havells/Glocier or equivalent make duly fixed with all required clamps and cable ties for giving supply for the above lights in section 4/50	mtr	55
79	SITC of 20 watt LED lights of Phillips/Wipro/Leolux or equivalent make around the new revolving statue installed in the FDA building complete including wiring for revolving motor, lights and labour	each	4
80	Providing & fixing 6mm BWP ply of Green / Century or equivalent make duly fixed with required adhesive and hardware on walls having existing old panelling in shape of a plain and even base to fix proposed wall paper	sqm	60
81	Providing & fixing designer imported wall paper with adhesive in design / colour.	sqm	60
82	SITC of 600mm x 600mm LED concealed type ceiling panel lights of philips / wipro / leolux or equivalent to be connected to the existing wiring complete	nos	6
83	Providing & fixing 10mm glass as vision panel in existing door including cutting the existing door, providing 10mm glass with bedding and labour complete	nos	6
84	SITC of round shape 15 watt LED concealed type lights in ceiling of philips/wipro/leolux or equivalent make	nos	3
85	Providing & fixing frosting film / solar film of 3M or equivalent make on existing glass panes in design and shapes.	sqm	5
86	Providing & fixing new Vanity counter / unit including storage, basin in stainless steel size upto 800mm of Glocera / Kohler or equivalent make	nos	1
87	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and 1200 watts power in ABS body, complete as per the directions of the Officer/ officer in charge.	nos	1
88	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	nos	2

89	Providing & fixing hand shower (health faucet) with metal hose & holder in polish chrome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	nos	2
90	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outlet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	nos	2
91	Providing & fixing unplasticized PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	nos	10
92	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	nos	4
93	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	nos	4
94	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	nos	2
95	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	nos	6
96	Providing & fixing double bowl kitchen sink of Jaina / Neelkanth or equivalent make in heavy gauge having depth upto 200mm complete including fixing angles required plumbing fittings & pipes complete	nos	1
97	Providing & fixing Sink Tap / Sink Cock of Jaguar / Parko or equivalent make complete including required and relevant fixing materials	nos	2

## 2.0 Technical Bid

Technical Bid consists of all technical details along with commercial terms and conditions. This bid also covers minimum eligibility criteria and required documents as mentioned below. Documents should be on the letter head of the Bidder.

***Note:-It is made clear that no part of financial bid should be reflected or disclosed in technical bid in any manner. In case it is so, the tender will be summarily rejected by FSSAI.***

### **Eligibility Criteria for Technical Bid:**

3.0 To be eligible to participate in the said tender enquiry, the agency must fulfill the following technical requirements/criteria: -

- 3.1 **Earnest Money Deposit (EMD) / Bid Security:** Earnest Money Deposit is Rs. 2,50,000/- (Rupees Two Lakh Fifty Thousand only) (non bearing interest). The EMD shall be paid in the form of demand draft / banker's cheque issued by a nationalized bank/Scheduled Commercial Bank in an acceptable form in favour of Sr. **Accounts Officer, FSSAI** payable at **New Delhi**.
- 3.2 Tender offers received without EMD shall be rejected straightway and will not be considered under any circumstance. EMD of tendering agency where submits the sealed quotation but withdraws the same before expiry of the tender submission date i.e. 16<sup>th</sup> March, 20210 may be forfeited at the discretion of FSSAI.
- 3.3 **Firm's Registration:** Bidder must be registered for GST, ESI/PF and also have valid PAN registration.
- 3.4 The person signing the tender document on behalf of the agency, shall attach with the tender a proper power of Attorney, duly executed, stating that he has the authority to bind the agency in all the matters pertaining to the contract, including the arbitration clause.
- 3.5 The bidding firm/agency/company should be an Indian Firm/Agency/Company having been incorporated/in existence for the minimum continues period of five years immediately preceding and registered with CPWD under Composite Category and/or interested PSUs, having permanent set up/office in Delhi/New Delhi. (attach documentary proof).
- 3.6 The bidding firm/agency/company must have successfully done/completed job in any of the government departments/organizations/autonomous bodies in India for similar nature of works/services i.e. supply of furniture/fixtures, building construction with white washing/paint etc. (composite work) during the past four years with the following criteria :-
- (i) Three composite works of Rs.30 Lakhs each or more (at least two works should be similar composite building works and one work can be any composite/civil/Electrical/E&M services work excluding maintenance work)
  - Or
  - (ii) Two Composite Works of building of Rs.50 lakhs each
  - Or
  - (iii) One Composite Work of Building of Rs.80 Lakhs or more.

( Attach copies of work order and work completion certification in support).

The Composite work of building means Civil Building Work including at least one internal electrification and more than one of the E&M services mentioned below under one agreement:-

- (i) Fire Fighting
- (ii) Fire Alarm
- (iii) HVAC Air Conditioning

- (iv) Lift
- (v) Electrical Sub Station
- (vi) DG Set
- (vii) Interior work

- 3.7 The bidding agency should have an annual turnover of Rs.80 Lakhs or more during the preceding three financial years viz 2016-2017, 2017-2018, 2018-2019.
- 3.8 The agency and its associated subsidiaries should not have been blacklisted by any agency or involved in any pending government investigation directly for corruption or unfair trade practices etc (*Separate undertaking to be submitted by the bidder*).

### **Desirable Criteria**

- 3.9 The bidding agency/firm/company having valid ISO certification & MSME registration will be given preference.
- 4.0 **Site visit:** The probable bidders are advised to visit the site of work to assess the proposed requirement/job of work, with advance permission of the Assistant Director (GA), FSSAI HQ, FDA Bhawan, Kotla Road, New Delhi on any working day between 1000 hrs to 1600 hrs (Monday to Friday) before submission of the bid by due date.

### **5.0 Financial Bid**

- 5.1 Financial bid should **quote Unit rate of description of goods** (in quantity) in the format, Price Bid Format at Annexure–5 enclosed, figures in Indian rupees (in words also). In-complete bids will be rejected summarily.
- 5.2 Rates quoted shall clearly indicate all statutory duties and taxes etc. as applicable. Price quoted shall be firm and any variation in rates, prices or terms during the validity of the offer may lead to forfeiture of the EMD and in case no specific taxes are mentioned the prices quoted shall be considered as inclusive of taxes.

### **6. Documents**

Bid documents may be submitted on the agency's letter head/Covering letter containing the following documents: -

Annexure – 1	:	Tender Form
Annexure – 2	:	Bidder's profile
Annexure – 3	:	Financial Status
Annexure – 4	:	Letter of authority
Annexure – 5	:	Financial Bid
Annexure – 6	:	Performance Security (Bank Guarantee)
Annexure – 7	:	Check List for Bidders

## **Part – III**

### **Standard Conditions of RFP – May be referred for standard terms of RFP**

The bidder is required to give confirmation of their acceptance of the Standard Conditions of the Request for Proposal mentioned below which will automatically be considered as part of the Contract/Work Order concluded with the successful Bidder (i.e. contractor in the contract), as selected by the FSSAI. Failure to do so may result in rejection of the Bid submitted by the Bidder.

#### **1. General Conditions**

1.1. **Law:** The Contract shall be considered and made in accordance with the laws of the Republic of India. The contract shall be governed by and interpreted in accordance with the laws of the Republic of India.

1.2. **Effective Date of the Contract:** The contract shall come into effect on the date of signatures of both the parties on the contract (Effective Date) i.e. from the date of award of work and handing over of site shall remain valid until the completion of the obligations of the parties under the contract. The deliveries and supplies and performance of the services shall commence from the effective date of the contract. **(All the specified works and services, supply of items etc; shall be completed within 45 Days from the effective date of contract.)**

1.3. **Penalty for use of Undue influence:** The Seller/selected bidder undertakes that he has not given, offered or promised to give, directly or indirectly, any gift, consideration, reward, commission, fees, brokerage or inducement to any person in service of the Buyer or otherwise in procuring the Contracts or forbearing to do or for having done or forborne to do any act in relation to the obtaining or execution of the present Contract or any other Contract with the Government of India for showing or forbearing to show favour or disfavour to any person in relation to the present Contract or any other Contract with the Government of India. Any breach of the aforesaid undertaking by the Seller or any one employed by him or acting on his behalf (whether with or without the knowledge of the Seller) or the commission of any offers by the Seller or anyone employed by him or acting on his behalf, as defined in Chapter IX of the Indian Penal Code, 1860 or the Prevention of Corruption Act, 1986 or any other Act enacted for the prevention of corruption shall entitle the Buyer i.e. FSSAI to cancel the contract and all or any other contracts with the Seller and recover from the Seller the amount of any loss arising from such cancellation. A decision of the Buyer or his nominee to the effect that a breach of the undertaking had been committed shall be final and binding on the Seller. Giving or offering of any gift, bribe or inducement or any attempt at any such act on behalf of the Seller towards any officer/employee of the Buyer or to any other person in a position to influence any officer/employee of the Buyer for showing any favour in relation to this or any other contract, shall render the Seller to such liability/ penalty as the Buyer may deem proper, including but not limited to termination of the contract, imposition of penal damages, forfeiture of the Bank Guarantee and refund of the amounts paid by the Buyer.

1.4. **Access to Books of Accounts:** In case it is found to the satisfaction of the Buyer that the Seller has engaged an Agent or paid commission or influenced any person to

obtain the contract as described in clauses relating to Agents/Agency Commission and penalty for use of undue influence, the Seller, on a specific request of the Buyer, shall provide necessary information/ inspection of the relevant financial documents/information.

1.5. **Non-disclosure of Contract documents:** Except with the written consent of the Buyer/ Seller, other party shall not disclose the contract or any provision, specification, plan, design, pattern, sample or information thereof to any third party except where required by the law of the land.

1.6. **Liquidated Damages:** In the event of the Seller's failure to submit the Bonds, Guarantees and Documents, supply the goods/items/services and conduct trials, installation of equipment, training, etc as specified in this contract, the Buyer may, at his discretion, withhold any payment until the completion of the contract. The BUYER i.e. FSSAI may also deduct from the SELLER/Selected Bidder as agreed, liquidated damages to the sum of 0.5% of the contract price of the delayed/undelivered stores/services mentioned above for every week of delay or part of a week, subject to the maximum value of the Liquidated Damages being not higher than 10% of the value of delayed stores/works/services.

1.7 **Termination of Contract:** The FSSAI shall have the right to terminate this Contract in part or in full in any of the following cases:-

(a) The delivery of the material or required works and services is/are delayed for causes not attributable to Force Majeure for more than one week after the scheduled delivery/work/services.

(b) The Contractor is declared bankrupt or becomes insolvent.

(c) The completion of work is delayed due to causes of Force Majeure by more than 10 days provided Force Majeure clause is included in contract.

(d) The FSSAI has noticed that the selected agency/Contractor has utilised the services of any Indian/Foreign agent in getting this contract and paid any commission to such individual/company etc.

(e) There is undue & wilful delay in supply of required material for the work resulting delay in completion of the work by the expected schedule as agreed upon.

(f) As per decision of the Arbitration Tribunal.

(g) Non-compliance of applicable statutory obligations, as per law of land by contractor/selected firm.

2. **Notices:** Any notice required or permitted by the contract shall be written in the Hindi or English languages and may be delivered personally or may be sent by FAX or registered pre-paid mail/airmail/e-mail, addressed to the last known address of the party to whom it is sent.

3. **Transfer and Sub-letting:** The Contractor has no right to give, bargain, sell, assign or sublet or otherwise dispose of the Contract or any part thereof, as well as to give or to let a third party take benefit or advantage of the present Contract or any part thereof.



4. **Patents and other Industrial Property Rights:** The prices stated in the present Contract shall be deemed to include all amounts payable for the use of patents, copyrights, registered charges, trademarks and payments for any other industrial property rights. The Contractor shall indemnify the FSSAI against all claims from a third party at any time on account of the infringement of any or all the rights mentioned in the previous paragraphs, whether such claims arise in respect of manufacture or use. The Contractor shall be responsible for the completion of the supplies including spares, tools, technical literature and training aggregates irrespective of the fact of infringement of the supplies, irrespective of the fact of infringement of any or all the rights mentioned above.

5. **Amendments:** No provision of present Contract shall be changed or modified in any way (including this provision) either in whole or in part except by an instrument in writing made after the date of this Contract and signed on behalf of both the parties and which expressly states to amend the present Contract.

6. **Taxes and Duties**

All bidders are to adhere to the existing GST provisions and any other tax related law of land and after award of contract any deviation or addition on this count shall not be entertained and the bidder shall be responsible for his acts and deeds.

**Part IV – Special Conditions of RFP**

The Bidder is required to give confirmation of their acceptance of Special Conditions of the RFP mentioned below which will automatically be considered as part of the Contract concluded with the successful Bidder (i.e. Contractor in the Contract) as selected by the FSSAI. Failure to do so may result in rejection of Bid submitted by the Bidder.

1. **Performance Guarantee:** The Bidder will be required to furnish a Performance Guarantee by way of Bank Guarantee through a public sector bank or a private sector bank authorized to conduct government business (ICICI Bank Ltd., Axis Bank Ltd or HDFC Bank Ltd.) for a sum equal to 10% of the contract value within 15 days of receipt of the confirmed order. Performance Bank Guarantee (PBG) should be valid for 60 days beyond the date of completion of entire work. PBG may also be furnished in the form of a Bank Draft/Bankers'Cheque or Fixed Deposit Receipt if the successful bidder wish to. The specimen of PBG is given in Annexure-6 attached to this RFP. The Performance Bank Guarantee shall be considered open upon receipt by the FSSAI's Bank. In case any claims or any other contract obligations are outstanding, the selected contractor will extend the Performance Bank Guarantee as asked for by the FSSAI till such time as the Contractor settles all claims and completes all contract obligations. The Performance Bank Guarantee will be subject to encashment by the FSSAI and shall be refunded after successful discharging of all obligations relating to the contract. In case the conditions regarding adherence to delivery schedule, carrying out the desired work/services, settlement of claims and other provisions of the contract are not fulfilled by the Contractor, the same would be adjusted from the available PBG. In case the selected agency fails to discharge its committed liability for any reason, the defect will be removed by FSSAI on its own and the amount deposited shall be forfeited in addition to Legal Course of affairs as per law of land against the Indemnity submitted.

2. **Option Clause:** The contract will have an Option Clause, wherein the FSSAI can exercise an option to procure an additional 50% of the original contracted quantity in accordance with the same terms & conditions of the present contract. This will be applicable within the currency of contract. The Bidder is to confirm the acceptance of the same for inclusion in the contract. It will be entirely the discretion of the FSSAI to exercise this option or not.

3. **Repeat Order Clause** – The contract will have a Repeat Order Clause, wherein the FSSAI can order upto 50% quantity of the items under the present contract within six months from the date of supply/successful completion of this contract, the cost, terms & conditions remaining the same. The Bidder is to confirm acceptance of this clause. It will be entirely the discretion of the FSSAI to place the Repeat order or not.

4. **Tolerance Clause** – To take care of any change in the requirement during the period starting from issue of RFP till placement of the contract, FSSAI reserves the right to 20% plus/minus increase or decrease the quantity of the required goods upto that limit without any change in the terms & conditions and prices quoted by the Contractor. While awarding the contract, the quantity ordered can be increased or decreased by the FSSAI within this tolerance limit.

5. Failure of the successful bidder to comply with any of the requirements of above clauses shall constitute sufficient grounds for the annulment of the award and forfeiture of Bid Security.

6. **Payment Terms** : The payment to the selected Contractor will be made as per following schedule: -

(a) 30% Advance of total cost - against submission of Bank Guarantee or Fixed Deposit in favour of Sr. Accounts Officer, FSSAI of an equivalent amount. The same will be released on completion of 30% work. This will be in addition to PBG @10% of the contract value.

(b) Balance 70% - On completion of entire works and Services/infrastructure as specified and removal of all items/leftovers from site subject to satisfaction of Head (GA & Legal), FSSAI and/or AD(GA), FSSAI HQ. However, the selected agency shall be required to submit an indemnity bond on Rs.100/- e-stamp paper giving undertaking/guarantee for providing assurance on the entire works/services/supplied items etc, done under this RFP for a period of one year from the date of submission of final bill.

7. **Paying Authority:**

Paying Authority will be Accounts Division, FSSAI, 3<sup>rd</sup> Floor, FDA Bhavan, New Delhi-110 002 by Sr AO (F&A). The payment of bills will be made on submission of the following documents by the selected Contractor along with the bill:

- (i) Ink-signed copy of bill/Invoice
- (ii) Copy of Supply Order/Contract
- (iii) Job Completion Certificate

(iv) Performance Bank Guarantee in acceptable form

(v) Details for electronic payment viz Account holder's name, Bank name, Branch name and address, Account type, Account number, IFSC code, MICR code

## 8. **FORCE MAJEURE**

8.1 In the event of either party being rendered unable/helpless by Force Majeure to perform any obligation required by them under the contract, the relative obligation of the party affected by such Force Majeure shall be suspended for the period during which such cause lasts. It is clarified that in case, the Force Majeure event occurs due to negligence of agency, then the provisions of this clause shall not apply.

8.2 Upon the occurrence of such cause and upon its termination, the party alleging that it has been rendered unable/helpless as aforesaid thereby, shall notify to the other party in writing within 07 (Seven) days of the alleged beginning and ending thereof giving full particulars and satisfactory proof. If deliveries are suspended under Force Majeure conditions lasting for more than 2 (two) months, FSSAI shall have the option of cancelling this contract in whole or part at its discretion without any liability on its part.

## 9. **APPLICABLE LAW AND JURISDICTION**

All matters connected with this work shall be governed by the Indian law both substantive and procedural, for the time being in force and shall be subject to the exclusive jurisdiction of Indian Courts at Delhi and/or Mumbai.

## 10. **Other Conditions/Guidelines**

Miscellaneous jobs/works to be carried out during the currency of contract :-

(a) All the material used for the subject work shall be of ISI mark as per approved specifications/make and safe to use.

(b) All electrical cables/connectors/switchboards panel, switches, sockets, telephone/fax/Internet lines will be of ISI or as per the good quality specifications/norms of well renowned make such as Havel's, Roma Modular, Anchor or equivalent and their laying will be completely covered, safe and tamper proof to avoid any chance for short-circuit/accident etc.

(c) The routine Upkeep and Clean-up of the complete infrastructure while carrying out the work shall be carried out every morning and evening so as to avoid any spreading of waste material/items/empties and construction material etc.

(d) The Cleaning Process will be carried out by using the mechanical/electrical devices by the experienced staff and manual means should be engaged during the work in progress period by the selected agency.

(e) If the performance of the selected Agency is not found satisfactory during the validity of the contract, FSSAI reserves the right to cancel the contract unilaterally at any stage and no claim of damage etc from the selected Agency will be entitled.

- (f) The actual date of commencement of work will be reckoned from the date of signing of the Agreement/acceptance of work order.
- (g) The Selected Agency would indemnify FSSAI against any loss of property or life/injury or any kind of accident, fire etc during the execution of the contract.
- (h) The bidder shall include for the provision of all labour, materials, tools, supplies, equipment, services, facilities, supervision, administration, works contract tax, licenses, permits, insurances, bonds and any other tax/levy as may be applicable, incidentals and all other things necessary to perform and incidental to the performance of the work in strict accordance with the contract documents to the satisfaction of the Architect/ Consultants and Owner i.e. FSSAI.

11. **Statutory Conditions of the Contract(Applicable in case of Successful Bidder)**

1. The contractor shall be responsible for all commissions and omissions on part of work force engaged for the purpose/conduct of the event. The FSSAI shall not be responsible in any manner whatsoever, in matter of injury/death/health etc. of the contractor's employees performing duties under this contract.
2. The contractor shall be obliged and solely responsible to comply with all statutory security requirements in respect of manpower engaged by the firm and FSSAI shall not be a party to any dispute arising out of such deployment by the contractor.
3. The work force deployed by the contractor under this contract shall be the employee of the contractor and in no circumstance shall have any claim of employment with the FSSAI.
4. **Affidavit.** An affidavit (on e-stamp paper of Rs. 10/-) is required to be submitted by the successful bidder regarding the fact that the persons employed by the contractor for the outsourcing in relation to the conduct of the proposed work/services be the employees of the bidder for all the intents and purposes and, in no case shall be a relationship of employer-employee between the said persons and the FSSAI shall accrue implicitly and explicitly and the bidder shall also be solely responsible for providing all the statutory benefit to the personnel employed by it. The affidavit should also contain a declaration that bidder shall make payment of compensation under the Workmen's Compensation Act, Industrial Dispute Act, Minimum Wages Act or any other applicable Acts or Enactments in force. In India in case of injury or death of any of its workers while at work or otherwise due to contractors directions/any other job. The affidavit should also contain a declaration that the bidder shall take care all other statutory liabilities & obligations as well in the most sincere manner and shall solely be responsible for the same.

## **Part V – Evaluation Criteria & Price Bid issues**

### **1. EVALUATION CRITERIA:**

#### **Determination of responsiveness**

- 1.1 Prior to the financial evaluation of bids, FSSAI will determine whether each bid is substantially responsive to the requirement of bidding documents.
- 1.2 For the purpose of the above clause, the bid should conform to all the terms, conditions and specifications of the bidding documents without material deviation. A material deviation is one which affects/limits in any substantial way the scope, quality, or performance of works and/or is inconsistent with the bidding documents.
- 1.3 Eligibility of tenderer will be based on proof of past experience, financial capability, resource availability, which should form the technical offer by fulfilling the requisite qualifying requirement as mentioned above. The technical offer of the firm would be evaluated by the Technical Evaluation Committee (TEC). The financial/commercial offers will be opened only in respect of the bidders who qualify the technical bid requirements as per the tender details.
- 1.4 No error, overwriting / correction shall be permissible unless attested under the signature of the bidder with date and seal.

### **2.0 TECHNICAL & FINANCIAL EVALUATION.**

#### **2.1 Selection Procedure & criteria:**

The technical bid evaluation shall be done based on the following criteria:-

- (i) The responsiveness of the bid, i.e; Annexures duly filled, signed and accepted bid documents in complete form, including Authorisation letter.
  - (ii) Receipt of valid EMD with requisite amount in acceptable format.
  - (iii) Documents in proof of meeting the minimum eligibility criteria.
  - (iv) Any other documents as required to support the responsiveness of the bidder as per tender.
- 2.2 A substantially responsive bid shall be the one that meets the requirements of the bidding document in totality. The technical bid not meeting the minimum requirements as per the tender documents shall be rejected and their financial bids will be returned unopened.
  - 2.3 The bidder who qualifies at the technical evaluation stage shall only be called at the time of opening of financial bids. FSSAI shall intimate the bidders, the time/venue for the financial Bid opening through written and/or telephonic communication/or email.

**3. Evaluation of bids:**

- 3.1 The Authority may reject all the bids if these are found to be unresponsive or unsuitable either because these contain deficiencies hampering in complying with the tender requirements or it is perceived that substantively higher rates are quoted.
- 3.2 Validity of Tender: Tender shall be valid for acceptance for a period not less than 120 days since tender opening date.

**4.0 Award of Contract:**

- 4.1 FSSAI will award the contract to the tenderer whose tender has been determined to be substantially responsive.
- 4.2 By the process of evaluation of technical bids and financial bids, the Lowest Bid will be decided upon the lowest total price quoted by the particular bidder as per the Financial Bid Performa Annexed to this Tender enquiry. The successful bidder will be selected based on the overall aggregate low price. The consideration of taxes and duties in evaluation process (including those for which certificate of exemption are issued) quoted by the bidders will be considered. The ultimate total cost to the buyer would be the deciding factor for ranking of bids. All columns/guidelines of the Financial Bids shall be filled in by the bidder and no column should be left blank.
- 4.3 If there is a discrepancy between the unit price and the total price that is obtained by multiplying the unit price and quantity, the unit price will prevail and the total price will accordingly be corrected. If there is a discrepancy between words and figures, the amount in words will prevail for calculation of price.
- 4.4 The Lowest Acceptable Bid will be considered further for placement of contract/ Supply Order after complete clarification and price negotiations as decided by the Buyer i.e. FSSAI. The Buyer will also have the right to award contracts to different Bidders for being lowest in particular items, if considered appropriate/necessary. The Buyer also reserves the right to do Apportionment of Quantity, if it is convinced that Lowest Bidder is not in a position to supply full quantity in stipulated time.

**Tender Form**

**To**

The Assistant Director (GA )  
Food Safety and Standard Authority of India  
Ministry of Health & Family Welfare,  
FDA Bhawan, Kotla Road,  
New Delhi-110002

Ref. Your Tender No. \_\_\_\_\_  
dated \_\_\_\_\_

1. We, the undersigned have examined the above Tender Document, No. \_\_\_\_\_, dated \_\_\_\_\_(if any), *description of the goods and services*) in conformity with your above referred document.

2. If our Tender is accepted, we undertake to perform the services as mentioned above.

3. We agree to keep our tender valid for acceptance as required in the Tender document or for subsequently extended period, if any agreed to by us. We also accordingly confirm to abide by this Tender up to the aforesaid period and this Tender may be accepted any time before the expiry of the aforesaid period. We further confirm that, until a formal contract is executed, this Tender read with your written acceptance thereof within the aforesaid period shall constitute a binding contract between us.

4. We further understand that you are not bound to accept the lowest or any tender you may receive against your above-referred Tender enquiry.

5. We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government

6. Brief of court/legal cases pending, if any, are following:

7. We confirm that we fully agree to the terms and conditions specified in above mentioned Tender documents, including amendment/ corrigendum if any.

(Signature with date)

(Name and designation) Duly  
authorised to sign Tender for and on  
behalf of bidder with company seal.

**BIDDER'S PROFILE:**

1.	Name of firm:	
2.	Bidder's name	
3.	Registered office address	
4.	Correspondence address	
5.	Telephone: Office - Residence Mobile No.	
6.	E-mail address & website	
7.	Tele-fax Number	
8.	VAT RegnNo.	
9.	Service Tax Regn No.	
10.	PAN Number	
11.	STRUCTURE AND ORGANIZATION The applicant is (a) an individual (b) a proprietary firm (c) a firm in partnership (d) a Limited Company or Corporation. (Pl attach attested copies of documents of registration / incorporation of your firm)	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Signature of Bidder / Authorized signatory .....  
Name of the Bidder .....

(Seal of the Bidder)



**FINANCIAL STATUS**

**Name of the Bidder** \_\_\_\_\_

<b>Description</b>	<b>Financial Years</b>		
	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
Annual Turnover			
Net Worth			
Current Assets			
Current Liabilities			
Total Revenues			
Profit Before Tax			
Profit After Tax			

1. Attach the copies of the audited balance sheets, including all related notes and income statement for the last three Financial Years as indicated above complying with the following conditions:
2. All such documents reflect the financial situation of the bidder and not sister or parent companies.

**SIGNATURE OF THE BIDDER WITH SEAL AND DATE**

**LETTER OF AUTHORITY**

PROFORMA FOR LETTER OF AUTHORITY FOR ATTENDING MEETING.

No.

Date:

The Asstt Dir (GA),  
FDA Bhawan, 3<sup>rd</sup> floor,  
KotlaRaod,  
New Delhi-110002

Dear Sir,

We \_\_\_\_\_ hereby authorize following representative(s) to attend Technical bid opening & Price bid opening and for any other correspondence and communication against above Bid Document:

- 1) Name & Designation \_\_\_\_\_ Signature
- 2) Name & Designation \_\_\_\_\_ Signature

We confirm that we shall be bound by all commitments made by aforementioned authorised representatives.

Yours faithfully,

Signature

Name & Designation

For and on behalf of

Note: This letter of authority should be on the letterhead of the bidder and should be signed by a person competent and having the power of attorney to bind the bidder. Not more than two persons are permitted to attend Techno –commercial un-priced and Price bid opening.

**Financial/Price - Bid****INVITING BIDS FOR SPRUCING UP AND MISC WORKS IN FDA BHAWAN  
KOTLA ROAD, NEW DELHI-110002**

{Refer to Part-II para 1.0 of Tender Notice and quote unit rate of description of goods (in quantity) as mentioned (Scope of Work) of tender Notice}.

<b>S.No.</b>	<b>Item wise Work Description</b>	<b>Unit</b>	<b>Qty</b>	<b>Rate (in Rs.)</b>	<b>Total Amount (in Rs.)</b>
1	Centering & shuttering (scaffolding) including strutting, propping etc. and removal of form for dismantling of damaged plaster, repairs to plaster, painting & finishing works.	Sqm	150		
2	Brick work in burnt clay FPS bricks of class designation 7.5 in Superstructure above plinth level up to floor V level in all size in cement mortar 1:6 (1 cement 6 coarse sand)	Cum	0.5		
3	12mm cement plaster of mix 1:6 (1 cement : 6 fine sand )	Sqm	250		
4	15mm cement plaster of mix 1:6 (1 Cement:6 coarse sand)	Sqm	250		
5	Applying one coat of water thinnable cement primer of approved brand & manufacturer on wall surface on old work.	Sqm	5000		
6	Providing & applying white cement based putty of average thickness 1mm of approved brand & manufacturer over the plastered wall surface to Prepare the surface even & smooth complete	Sqm	1200		
7	Finishing walls with premium acrylic smooth exterior paint with silicone Additives of approved shade, two or more coats applied @ 1.43ltr /10sqm Over and including priming coat of exterior primer applied @ 2.2kg/10sqm	Sqm	6500		
8	Painting with acid proof paint of approved brand and manufacturer of required Colour to give an even shade, two or more coats on old work	Sqm	600		
9	Wall painting with acrylic emulsion of approved brand & manufacturer To give an even shade, two or more coats on old work.	Sqm	1500		

10	Painting with synthetic enamel paint of approved brand & manufacturer To give an even shade, two or more coats on old work.	Sqm	200		
11	Dismantling old cement plaster or skirting raking out joints and cleaning The surface for plaster including disposal of rubbish to the nearest dumping Location provided by the client within 50m lead.	Sqm	500		
12	Disposal of rubbish/malba/similar unserviceable materials, dismantled or waste materials by mechanical means inclusive of loading, transporting, unloading to approved municipal dumping ground or as directed by the concerned officer. All load to lift.	cum	30		
13	Repairs to plaster to existing walls with cement mortar in ratio 1:4 ( 1 cement : 4 fine sand ) to internal walls in thickness 12to 15mm including lifting materials from ground floor to 4th floor level.	sqm	20		
14	Removing old existing acrylic paint, distemper, water proofing cement paint, By scrapping, sand papering & preparing the surface smooth including necessary Repairs to scratches etc. complete.	Sqm	4500		
15	Providing and laying integral cement based treatment for water proofing on Porch horizontal surface at all level structures as directed and consisting of :	sqm	120		
	(i) Ist layer of 22 mm to 25 mm thick approved and specified rough stone slab over a 25 mm thick base of cement mortar 1:3 (1 cement : 3 coarse sand) mixed with water proofing compound conforming to IS:2645 in the recommended proportion over the leveling course (leveling course to be paid separately). Joints sealed and grouted with cement slurry mixed with water proofing compound.				
	(ii) 2nd layer of 25 mm thick cement mortar 1:3 (1 cement: 3 coarse sand) mixed with water proofing compound in recommended proportions.				
	(iii) Finishing top with stone aggregate of 10 mm to 12 mm nominal size spreading @ 8 cdm/sqm thoroughly embedded in the 2nd layer USING KOTA STONE				
	Using rough Kota stone				

16	Providing & replacing the two vertical stag lines with new UPVC pipelines of 100mm dia with UPVC with required all fittings and connecting them to the existing nearest disposal trap of the above floors and then dropping them into new gully trap and laying horizontal lines from/or on/or of new gully traps upto the nearest existing Manhole. This would be done after removing of old existing CI Pipes & fittings. Waterproofing coating after removal of affected / damaged plaster and then providing & applying new plaster on the walls & areas complete including scaffolding and the cleaning of existing Manholes and sewer lines and dispose the same. This is very specific & nothing extra would be payable for this.	Job	LS		
17	Providing & placing wooden box cover for fire extinguishers in size 18"x12"x36" height made out of 18mm ply of Green or equivalent make with laminate of Merino or equivalent make duly pasted with adhesive on all inside & outsides in required colour/ shade, with frameless glass door on Stainless steel fitting with push button type door catcher and nob as per sample to fixed over the walls as per direction of concerned officer.	Nos.	10		
18	Barricading & Safety measures, covering & protection material to existing floors, walls, glass facades and finishes	Job	L.S.		
19	Supplying and installation of modular computer work unit of dimension up to 1200mm (W) x 600mm (D) x 760mm (H) with a 50mm thick panel on three either of total ht 1300mm. or as per design supplied. A variation of + -150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of A class prelaminated particle board (of different thicknesses as per requirement of the design) finished in machine pressed laminate color as decided by buyer. The side and rear, 1300mm high partition panel of 50mm width, made up of multiple layers of prelaminated particle board with outer finished paneling of laminate and tackable fabric as per the drawing	Nos	23		

<p>provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination of walnut &amp; maple colour or as decided by buyer. The unit shall have a cabinet / drawer unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer. The flat edges shall be sealed with 2mm thick PVC beading/taping. The unit shall be complete in all respect including making space &amp; provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc. all complete.</p>				
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20	<p>Providing and fixing file storage cabinets of ht. 2130mm x 950mm (width) (maximum depth 450mm), made up of A class particle board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by OIC / matching to the adjoining work stations). A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate –off white colour or matching to the exteriors. A-class teak wood / 2mm thick tapping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset/harrison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required</p>	Sqm	4		
21	<p>Providing and fixing file/storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by OIC / matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick tapping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers</p>	Sqm	45		

	(hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required in minimum 500mm depth				
22	Providing and fixing in position teak veneer ply / 1.0mm laminate paneling made out of frame work of 50 x 38mm thick hard wood section fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability including applying pink wood primer. The paneling consists of 12mm commercial ply with 4mm thick teak veneer or 1mm laminate, teak veneer if used to be melamine polished and all frame of wood work to be properly bolted with fasteners including one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official.	Sqm	5		
23	Providing & fixing double skinned fixed partitions wall wherever required, fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 600mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions of the officer in charge. Double skin partition to be raised upto a height of 1300mm from the floor and the rest of the height upto ceiling height to be enclosed with 12mm thick toughened glass factory made duly	sqm	25		



	edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 75mm x 65mm thick wooden sections clad with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak wood beadings & moldings or as per design.				
24	Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyester + 33% Viscose), ( color and texture as decided by engineer in charge) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of moulded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece arm rests shall be made of black integral skin polyurethane with 50-70 A Hardness and reinforced with M.S. insert. The arm rests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal	Nos	23		

	shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement.				
25	Providing & fixing 12mm thick factory made toughened glass of saint-gobain or equivalent make for doors / fixed partitions in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings, Steel patch fittings, locks, handles all complete without floor machine.	sqm	10		
26	Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved shape & design and pattern as per the drawing supplied or as per the instructions of the buyer.	sqm	30		
27	Polishing with melamine matt polish on new wood work in required colour/wooden shade with all required base materials as per specifications and finally applying two coats of melamine matt clear spray with spray gun to achieve high glass melamine, finished in all complete as per directions of the buyer.	sqm	50		

28	Supply and placing in position main officer desk/table of the specification of size 1800(w)mmX900(d)mmX750(h) mm. The table top shall be minimum 18mm or more thick in laminate finish with 1mm thick designer pasting all sides as per design complete in all respect including all required hardware like locks and accessories. The material shall be as per ISI specifications and as per direction of officer in charge.	No	4		
29	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.				
	(a) Oaken Glow ( officer cabins )	Sqm	40		
	(b) View Max screen	Sqm	30		
30	Providing and Supplying of ergonomically designed fabric upholstered high back Executive revolving chair. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m <sup>3</sup> polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m <sup>3</sup> . The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concerned official). The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass - filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load.	No	12		

	NOTE: The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concerned official) Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material used should be of relevant ISI specification and as approved by the concerned officer.				
31	Providing & supplying black low back revolving chairs. The under structure should be made of tubular cantilever type. MS ERW tube black powder coated. The chair shall be supplied with fabric / leatherette of approved ISI make and shade for seat & back. The dimensions of the chair should be overall height 890mm max and should be of best in class with 2 yrs on site warranty for Hydraulic system and other accessories etc.	Nos	20		
32	Providing & pasting imported graphic designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete in Rooms at 3 <sup>rd</sup> and 4 <sup>th</sup> Floors as per approved design by concerned officer.	Sqm	35		
33	Providing & supplying designer sofa sets in various sizes & shapes as per the design, photo and drawings issued or approved by the concerned officer in specified sizes and shapes with or without arm assembly consisting of a fabricated inner frame assembly with foam density 45mm which provides strength as well as comfort. Complete moulded backrest assembly is covered with replaceable fabric.				
	(i) Sofa as per above specifications With Arm	Nos of Seats	5		
	(ii) Sofa as per above specifications Without Arm	Nos of seats	10		
34	Supply and installation of Side Tables with high Quality teak wood with laminated top. Material used should be of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be upto max - 1200mm(W)x500mm(D)x750mm (H) NOTE: The side/corner table & centre table should be from the same	Nos	3		

	model/alike.				
35	Supply, Installation, Testing and commissioning of Surface LED Lights Complete - 12 watts capacity of make Philips/Syska or equivalent complete including connections to the available electrical point	Nos	10		
36	Supply, Installation, Testing and commissioning of Surface LED Lights Complete - 18 watts capacity of make Philips/Syska or equivalent complete including connections to the available electrical point	Nos	10		
37	New electrical work as per drawings for tables & work stations, providing new electrical points, LAN network points, using new 25mm pvc conduits, modular boxes, wiring in required gauge of Polycab/Havells or equivalent make and sub main wiring upto the nearest SDB and CAT-6 cable for LAN/Network (9U Rack, Jack Panels, I/O box, network switches etc) and Intercom/telephone connections with connectors/telephone instrument connection points in Lump Sum Complete ready to use.	Sqm	150		
38	Supply of custom made corner table: The table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing. Material used should be of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 550mm (W)x 550mm(D)x425 mm (H)	Nos	2		

39	Supply and placing in position joining table of the specification/size 1200(w)mmX600(d)mmX750(h)mm with top panel thickness of min 18mm or more thick with 1mm designer laminate pasted on all sides with storage capacity 450mm deep partition. The material shall be as per manufacture's specifications / 18mm ply ISI mark and as per direction of officer.	Nos	3		
40	Supply and placing in position back unit with top panel thickness of min 18mm or more using BWP Ply or Board. The door panels and all other panels should be 18 mm thick with 1mm designer laminate pasted on all sides. The handles shall be of metal. The material shall be as per manufacture's specifications / 18mm ply ISI mark and as per direction of officer as per given below the sizes:-				
	(i) 1800(w)mmX470(d)mmX750(h)mm	Nos	1		
	(ii) 900(w)mmx470(d)mmx750(h)mm	Nos	1		
41	Supply and placing in position centre table of the specification/size 900mmX550mmX425mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut roller design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	1		

42	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green / century or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied. Double skin partition to be raised upto a height of 1300mm from the floor and the rest of the height upto ceiling height to be enclosed with 6mm thick glass factory made duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections claded with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.	sqm	35		
43	Providing & fixing 6 mm float glass of saint gobain or equivalent make for existing windows	sqm	4		
	Float glass panes of thickness 6 mm fixing in window				
44	Providing & fixing new electrical points wherever required including fixing PVC pipe from the nearest available existing point upto the new connections with wires (Make Havells, Finolex or equivalent with Switch/Socket 15Amp (Make Roma or equivalent)	nos	18		
45	Providing & fixing new office table made out of 18mm BWP ply with 1.0mm laminate on all sides with required hardware as per design in size 30"x43"x27"	nos	1		

46	Providing & fixing new Book Rack in S-shape made out of 10mm BWP ply with 1.0mm laminate on all sides with required hardware as per design & size	nos	2		
47	Providing & fixing designer view cutter screen on the entry door of room no.419A made out of BWP ply laminate pasted on all sides with 75mm thick frame on all sides and CNC cutting on CNC machine as per design	sqm	1.5		
48	Providing & fixing foot rest /printer platform below the officer table made out of 18mm BWP ply with laminate pasted on all sides, as per design & size	nos	4		
49	Providing & fixing book rack in officer cabins made out of 18mm BWP ply with laminate on all sides duly fixed with 10mm thick toughened glass shelves complete as per design and size upto 2100mmx600mm with 300mm depth	nos	1		
50	Providing & fixing 12mm thick toughened glass of SAINT Gobain or equivalent make with edge polish and champering on all sides or as per the site conditions in required size and shape to be used as a table top.	sqm	6		
51	SITC of Smart LED TV - 55" of Samsung/LG/ Sony/Panasonic or equivalent in full HD display with pixel pitch of minimum 0.693 x 0.693mm HDMI x 3 Mini D-sub 15 pin x1, component video RCA x1, composite video RCA x 2, RCA pin (L/R) x2, 3.5mm diamtere sterio jack x 2, USB x1, (image, audio, video) SD card x1,	nos	1		
52	SITC of Smart LED TV - 55" of Samsung/LG/ Sony/Panasonic or equivalent in full HD display with pixel pitch of minimum 0.693 x 0.693mm HDMI x 3 Mini D-sub 15 pin x1, component video RCA x1, composite video RCA x 2, RCA pin (L/R) x2, 3.5mm diamtere sterio jack x 2, USB x1, (image, audio, video) SD card x1,	nos	4		



53	Providing & fixing outdoor furniture in metal tubes with powder coat or chrome plating completely covered with Wicker material in water proof ( all weather type) in required colour and design. Set of One table with Four chairs each	Set	3		
54	Providing & fixing all weather heavy duty umbrella in 3.00m size (Patio Design) UV resistant, water proof with heavy stone base with open & close facility.	nos	3		
55	Providing & fixing Cement / Plastic Pots (Gamla) size upto 18" including earth filling, manure, fertilizer, required plants upto 60" height including labour and transportation complete	nos	40		
56	Providing & fixing Cement / Plastic Pots (Gamla) size upto 24" including earth filling, manure, fertilizer, required plants upto 60" height including labour and transportation complete	nos	20		
57	Providing & fixing new designer plants as per the horticulture design in various sizes, shapes & colours including earth filling, manure, fertilizer, required plants including lifting labour and transportation complete	nos	180		
58	Providing & fixing acrylic material awning on the open terrace of the gym area complete including labour & fixing materials in MAC or equivalent make	sqm	7		
59	Providing & fixing MS gate in required size, shape and design at the boundary wall of the creche area made out of 50mm x 25mm heavy gauge MS tube with proper arrangements to bolt and lock duly coated with red-oxide primer	sqm	1.75		
60	Providing & fixing hard wood frame in section 50mmx50mm duly coated with pink primer with Stainless steel legs and claded all round boxing with 18mm WPC board in size 900mm x 900mm and length for the Eat Right India letters platform	mtr	12		

61	FPR / polycarbonate translucent sheets 8-10mm thickness with edge profile if required for covering of the guard area outside the creche entrance over MS frame work in required sections as per the design / drawing supplied.	sqm	1.8		
62	Providing and laying flamed finish Granite stone flooring in required design and patterns, in linear as well as curvilinear portions of the building all complete as per the architectural drawings with 18 mm thick stone slab over 20 mm (average) thick base of cement mortar 1:4 (1 cement : 4 coarse sand) laid and jointed with cement slurry and pointing with white cement slurry admixed with pigment of matching shade including rubbing, curing and polishing etc. all complete as specified and as directed by the Officer-in-Charge : Flamed finish granite stone slab Jet Black, Cherry Red, Elite Brown, Cat Eye or equivalent.	sqm	1		
63	Providing and Fixing Partition upto the height as per requirement using GI Section frame work and 6mm thick cement fibre board on single sides duly finished with mesh and taping on all joints including MS Frame cutting welding painting etc. All complete ready to use finish for covering AC pipes along the metal staircase towards gym	sqm	5.6		
64	SITC of 100 watts water tight LED lights of Phillips/Wipro/Leolux or equivalent make to be fixed on existing MS poles at the Badminton court	nos	4		
65	Providing & fixing new lockers in the gym area made out of 18mm BWP duly laminated from all sides as per size and design	sqm	9		
66	Providing & fixing 5mm thick extra clear mirror on gym walls as Glass penelling pasted with silicon on 12mm thick BWP play dule fixed with screws, complete including labour, ply, mirror and pasting fixing materials	sqm	8		

67	Providing and placing on ground polyethylene water storage tank ISI: 12701 marked with cover and suitable locking arrangement and making necessary holes for inlet, outlet and overflow pipes but without fittings and the base support for tank for rain water harvesting arrangement	nos	1		
68	SITC of 20 watt LED Tube Lights (wall mounted surface in 1200 mm size) of Phillips/Wipro/ Leolux or equivalent make, all complete including wiring/switches	nos	50		
69	Providing and supply Yoga Mat (Standard Size) upto 8-10mm thickness in various colours.	nos	40		
70	The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer.	nos	1		
	Approx. Size shall be - 900mm (L)x 450mm(w)x 425 mm (H) (min)				
	NOTE: The side table & centretable should be from the same model/alike.				
	Specification for Partitions:				
71	Providing & fixing overhead filing storage cabinets in various rooms made out of 18mm BWP ply of Green/Century or equivalent make with 1.0mm laminate on all sides and required hardware and depth upto 350mm	sqm	10		
72	Providing & fixing aluminium sliding window duly anodized or powder coated in required colour/shade in two/three track as required at an existing location complete with glass	sqm	3		
73	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per direction	no	3		

74	Providing & fixing overhead filing storage cabinets in various rooms made out of 18mm BWP ply of Green/Century or equivalent make with 1.0mm laminate on all sides and required hardware and depth upto 500mm	sqm	2		
75	Providing & fixing Stainless steel frame as a back drop for the CEO conference chair with arrangement for slidding media material complete with sheets in heavy gauge and buffing polish complete	each	1		
76	Providing & fixing M.S. shed fixed with Metro metacolor sheets and with MS frame work duly painted and fixed along the boundary wall of canteen and Bal Bhawan boundary wall	sqm	6		
77	SITC of 100 watt LED lights of Phillips/Wipro/Leolux or equivalent make to be fixed on the main gate at 30' high existing pole with the help of Crane using all protection and safety measures	each	4		
78	SITC of Armoured cable of Havells/Glocier or equivalent make duly fixed with all required clamps and cable ties for giving supply for the above lights in section 4/50	mtr	55		
79	SITC of 20 watt LED lights of Phillips/Wipro/Leolux or equivalent make around the new revolving statue installed in the FDA building complete including wiring for revolving motor, lights and labour	each	4		
80	Providing & fixing 6mm BWP ply of Green / Century or equivalent make duly fixed with required adhesive and hardware on walls having existing old panelling in shape of a plain and even base to fix proposed wall paper	sqm	60		
81	Providing & fixing designer imported wall paper with adhesive in design / colour.	sqm	60		
82	SITC of 600mm x 600mm LED concealed type ceiling panel lights of philips / wipro / leolux or equivalent to be connected to the existing wiring complete	nos	6		

83	Providing & fixing 10mm glass as vision panel in existing door including cutting the existing door, providing 10mm glass with beeding and labour complete	nos	6		
84	SITC of round shape 15 watt LED concealed type lights in ceiling of phillips/wipro/leolux or equivalent make	nos	3		
85	Providing & fixing frosting film / solar film of 3M or equivalent make on existing glass panes in design and shapes.	sqm	5		
86	Providing & fixing new Vanity counter / unit including storage, basin in stainless steel size upto 800mm of Glocera / Kohler or equivalent make	nos	1		
87	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and 1200 watts power in ABS body, complete as per the directions of the Officer/ officer in charge.	nos	1		
88	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	nos	2		
89	Providing & fixing hand shower (health faucet) with metal hose & holder in polish crome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	nos	2		
90	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	nos	2		
91	Providing & fixing unplasticied PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	nos	10		
92	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	nos	4		
93	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	nos	4		

94	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	nos	2		
95	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	nos	6		
96	Providing & fixing double bowl kitchen sink of Jaina / Neelkanth or equivalent make in heavy gauge having depth upto 200mm complete including fixing angles required plumbing fittings & pipes complete	nos	1		
97	Providing & fixing Sink Tap / Sink Cock of Jaguar / Parko or equivalent make complete including required and relevant fixing materials	nos	2		
Total Amount					
Add : Applicable GST					
Grand Total (Please write in words also)					

\*Please note that all the above rates be quoted in an unambiguous terms

**SIGNATURE OF BIDDER WITH SEAL AND DATE**

**Performance Security**

**FORM OF BANK GUARANTEE FOR PERFORMANCE SECURITY**

(To be stamped in accordance with Stamps Act of India)

1. THIS DEED of Guarantee made this day of \_\_\_\_\_ between \_\_\_\_\_ (Name of the Bank) (here in after called the "Bank") of the one part and \_\_\_\_\_ (Name of the Department) (hereinafter called the "Department") of the other part.
2. WHEREAS \_\_\_\_\_ (Name of the Department) has awarded the contract for sprucing up and other miscellaneous work job of contract for Rs. \_\_\_\_\_ (Rupees in figures and words) (hereinafter called the "contract") to M/s \_\_\_\_\_ (Name of the contractor (hereinafter called the "contractor")).
3. AND WHRERAS THE Contractor is bound by the said Contract to submit to the Department a Performance Security for a total amount of Rs. \_\_\_\_\_ (Amount in figures and words).
4. NOW WE the Undersigned \_\_\_\_\_ (Name of the Bank) being fully authorized to sign and to incur obligations for and on behalf of and in the name of \_\_\_\_\_ (Full name of Bank), hereby declare that the said Bank will guarantee the Department the full amount of Rs. \_\_\_\_\_ (Amount in figures and words) as stated above.
5. After the Contractor has signed the aforementioned contract with the Department, the Bank is engaged to pay the Department, any amount up to and inclusive of the aforementioned full amount upon written order form the Department to indemnify the Department for any liability of damage resulting from any defects of shortcomings of the Contractor or the debts he may have incurred to any parties involved in the Works under the Contract mentioned above, whether these defects or shortcomings or debts are actual or estimated or expected. The bank will deliver the money required by the Department immediately on demand without delay without reference to the Contractor and without the necessity of a previous notice of or judicial or administrative procedures and without it being necessary to prove to the Bank the liability of damages resulting from any defects of shortcomings or debts of the Contractor. The bank shall pay to the Department any money so demanded notwithstanding any dispute /disputes raised by the Contractor in any suit of proceedings pending before any Court, Tribunal or Arbitrator(s) relating thereto and the liability under this guarantee shall be absolute and unequivocal.
6. THIS GUARANTEE is valid for a period of \_\_\_\_\_ months from the date of signing. (The initial period for which this Guarantee will be valid must be for at least six months longer than the anticipated expiry date of the Contract period).

7. At any time during the period in which this Guarantee is still valid, if the Department agree to grant a time of extension to the contractor or if the contractor fails to complete the works within the time of completion as stated in the contract, or fails to discharge himself of the liability or damage or debts as stated under para-5 above, it is understood that the Bank will extend this Guarantee under the same conditions for the required time on demand by the Department and at the cost of the contractor.
8. The Guarantee hereinbefore contained shall not be affected by any change in the Constitution of the Bank of the contractor.
9. The Neglect of forbearance of the Department in enforcement of payment of any moneys, the payment where of is intended to be hereby secured or the given of time by the Department for the payment hereof shall in no way relieve the Bank of their liability under this deed.
10. The expressions "the Department", "the Bank" and "the Contractor" herein before used shall include their respective successor and assigns.

IN WITNESS whereof I/We of; the bank has signed and sealed this guarantee on the \_\_\_\_\_ day of \_\_\_\_\_ (Month) \_\_\_\_\_ (Year) being herewith duly authorized.

For and on behalf of the \_\_\_\_\_ Bank.

Signature of authorized Bank official

Name \_\_\_\_\_

Designation \_\_\_\_\_

I.D. No. \_\_\_\_\_

Stamp/ Seal of the Bank.

Signed, sealed and delivered for and on behalf of the Bank by the above named \_\_\_\_\_ in the presence of :

Witness- 1

Signature \_\_\_\_\_

Name \_\_\_\_\_

Address \_\_\_\_\_

Witness- 2

Signature \_\_\_\_\_

Name \_\_\_\_\_

Address \_\_\_\_\_



## CHECKLIST - FOR BIDDERS

S No.	Details	Yes / No	Remarks
1.	DD/PO for Rs. 2,50,000/- (Rupees Two Lakh Fifty Thousand only) in favour of Sr. Accounts Officer, FSSAI towards EMD.		
2.	Tender Form : Annexure - 1		
3.	Tender document duly signed and stamped on each page.		
4.	Bidder Profile - : Annexure - 2		
5.	Financial Status : Annexure - 3		
6.	Letter of Authority :Annexure - 4		
7.	Price-Bid : Annexure - 5		
8.	Power of attorney in favour of Signatory		
9.	Enclosed Xerox copy of PAN Card		
10.	Enclosed Xerox copy GST Registration Certificate		
11.	Attached the copies of the audited balance sheets, including all related notes and income statement for the last three Financial years i.e. 2016-17, 2017-18 and 2018 - 19.		
12.	Enclosed copy of work orders of contracts obtained for least 02 nos of similar jobs value of Rs. 50 lakhs each in Government Organisation or single job of similar nature valuing more than Rs.80 lakhs.		
13.	Enclosed copies of Execution certificates issued by user Govt. Organisations.		

Note: Please note that in case if any of the documents mentioned in above is/are not enclosed, bid will be rejected summarily. **Also please go through Part-II para 3 of tender document for eligibility conditions/criteria.**

**SIGNATURE OF BIDDER WITH SEAL AND DATE**